

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 166 of 2015, A.No. 86 of 2014, A No.302 of 2013, A No. 26 of 2013, A No. 49 of 2013, A No. 233 of 2013, A No. 102 of 2014 & A No. 144 of 2014**

**Dated :** 19<sup>th</sup> January, 2016

**Present :** **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**Appeal No.166 of 2015**

**State Load Despatch Center, Karnataka** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & ors .** .... **Respondent(s)**

**Counsel for the Appellant (s) :** Mr. Anand K Ganesan, Ms. Swapna Seshadri and  
Mr. Ishan Mukherjee  
**Counsel for the Respondent (s):** Mr. Manu Seshadri and Ms. Sahiba Ahluwalia for R-3

**Appeal No. 86 of 2014**

**Chhattisgarh State Power Distribution Co. Ltd.** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ....**Respondent(s)**

**Counsel for the Appellant (s) :** Mr. K Gopal Chaudhary  
**Counsel for the Respondent (s):** Ms. Poorva Saigal & Mr. Shubham Arya for R-3 & 4  
Mr. Hemant Singh for R-11 KSK  
Mr. S Vallinayagam for R-5  
Mr. Rohit Venkat for R-12

**Appeal Nos. 302 of 2013, A.No. 26 of 2013 & A.NO. 49 of 2013**

**State Load Despatch Center, Karnataka** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ....**Respondent(s)**

**Counsel for the Appellant (s) :** Mr. Anand K Ganesan, Ms. Swapna Seshadri and  
Mr. Ishan Mukherjee  
**Counsel for the Respondent (s):** Mr. Saurabh Mishra for R-1  
Mr. Vishal Gupta for R-2

**Appeal No. 233 of 2013**

**Powergrid Corporation of India Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Poorva Saigal and Mr. Shubham Arya

Counsel for the Respondent (s): Mr. Anand K Ganesan, Ms. Swapna Seshadri and  
Mr. Ishan Mukherjee for R-1  
Mr. K Gopal Chaudhary for R-2

**Appeal No. 102 of 2014**

**Tamil Nadu Generation & Distribution Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. S Vallinayagam  
Counsel for the Respondent (s): Mr. Hemant Singh for R-10

**Appeal No. 144 of 2014**

**State Load Desptach Center, Karnataka .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Ganesan, Ms. Swapna Seshadri &  
Mr. Ishan Mukherjee

Counsel for the Respondent (s): Mr. Saurabh Mishra for R-1  
  
Mr. Manu Seshadri and Ms. Sahiba Ahluwalia for R-3

**ORDER**

We have heard Mr. K. Gopal Choudhary, learned counsel for the Appellant in Appeal No. 86 of 2014. He has made his arguments in the matter at length but the arguments are not completed today.

Post this batch of Appeals for hearing remaining arguments of the Appellants on **24<sup>th</sup> & 25<sup>th</sup> February, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

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**( Justice Surendra Kumar )**  
**Judicial Member**